

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 16.02.2024**

**Appeal No. 444 of 2021**

Beejay Investment and Financial Consultants  
Pvt. Ltd. ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Gaurav Agarwal, Advocate with Mr. Gaurav Bhardwaj,  
Mr. Alok Singh, Mr. Deepak Shukla and Mr. Ashutosh Shukla,  
Advocates i/b SSK Advocates & Solicitors for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav,  
Mr. Abhay Chauhan and Mr. Atul Kumar Agrawal, Advocates  
i/b The Law Point for the Respondent – SEBI.

**WITH**  
**Appeal No. 497 of 2022**

Beejay Investment and Financial Consultants  
Pvt. Ltd. & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Gaurav Agarwal, Advocate with Mr. Gaurav Bhardwaj,  
Mr. Alok Singh, Mr. Deepak Shukla and Mr. Ashutosh Shukla,  
Advocates i/b SSK Advocates & Solicitors for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav,  
Mr. Abhay Chauhan and Mr. Atul Kumar Agrawal, Advocates  
i/b The Law Point for the Respondent – SEBI.

**WITH**  
**Misc. Application No. 201 of 2023**  
**And**  
**Appeal No. 724 of 2022**

Stupendors Traders Private Limited & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Gaurav Agarwal, Advocate with Mr. Gaurav Bhardwaj, Mr. Alok Singh, Mr. Deepak Shukla and Mr. Ashutosh Shukla, Advocates i/b SSK Advocates & Solicitors for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav, Mr. Abhay Chauhan and Mr. Atul Kumar Agrawal, Advocates i/b The Law Point for the Respondent – SEBI.

**WITH**  
**Misc. Application No. 202 of 2023**  
**And**  
**Appeal No. 725 of 2022**

Eversight Tradecomm Pvt. Ltd. & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Gaurav Agarwal, Advocate with Mr. Gaurav Bhardwaj, Mr. Alok Singh, Mr. Deepak Shukla and Mr. Ashutosh Shukla, Advocates i/b SSK Advocates & Solicitors for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav, Mr. Abhay Chauhan and Mr. Atul Kumar Agrawal, Advocates i/b The Law Point for the Respondent – SEBI.

**WITH  
Appeal No. 726 of 2022**

Flex Trade Private Ltd. & Anr. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Gaurav Agarwal, Advocate with Mr. Gaurav Bhardwaj,  
Mr. Alok Singh, Mr. Deepak Shukla and Mr. Ashutosh Shukla,  
Advocates i/b SSK Advocates & Solicitors for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav,  
Mr. Abhay Chauhan and Mr. Atul Kumar Agrawal, Advocates  
i/b The Law Point for the Respondent – SEBI.

**WITH  
Misc. Application No. 203 of 2023  
And  
Appeal No. 1000 of 2022**

Neelanchal Mercantile Private Limited & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Gaurav Agarwal, Advocate with Mr. Gaurav Bhardwaj,  
Mr. Alok Singh, Mr. Deepak Shukla and Mr. Ashutosh Shukla,  
Advocates i/b SSK Advocates & Solicitors for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav,  
Mr. Abhay Chauhan and Mr. Atul Kumar Agrawal, Advocates  
i/b The Law Point for the Respondent – SEBI.

**WITH  
Appeal No. 1001 of 2022**

Flex Trade Pvt. Ltd. & Anr. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Gaurav Agarwal, Advocate with Mr. Gaurav Bhardwaj, Mr. Alok Singh, Mr. Deepak Shukla and Mr. Ashutosh Shukla, Advocates i/b SSK Advocates & Solicitors for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav, Mr. Abhay Chauhan and Mr. Atul Kumar Agrawal, Advocates i/b The Law Point for the Respondent – SEBI.

**WITH  
Misc. Application No. 1513 of 2022  
And  
Appeal No. 1023 of 2022**

Stupendors Traders Private Limited & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Gaurav Agarwal, Advocate with Mr. Gaurav Bhardwaj, Mr. Alok Singh, Mr. Deepak Shukla and Mr. Ashutosh Shukla, Advocates i/b SSK Advocates & Solicitors for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav, Mr. Abhay Chauhan and Mr. Atul Kumar Agrawal, Advocates i/b The Law Point for the Respondent – SEBI.

**WITH**  
**Misc. Application No. 1572 of 2022**  
**And**  
**Appeal No. 1024 of 2022**

Neelanchal Mercantile Private Limited & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Gaurav Agarwal, Advocate with Mr. Gaurav Bhardwaj,  
Mr. Alok Singh, Mr. Deepak Shukla and Mr. Ashutosh Shukla,  
Advocates i/b SSK Advocates & Solicitors for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav,  
Mr. Abhay Chauhan and Mr. Atul Kumar Agrawal, Advocates  
i/b The Law Point for the Respondent – SEBI.

**WITH**  
**Misc. Application No. 1701 of 2022**  
**And**  
**Appeal No. 1025 of 2022**

Eversight Tradecomm Pvt. Ltd. & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Gaurav Agarwal, Advocate with Mr. Gaurav Bhardwaj,  
Mr. Alok Singh, Mr. Deepak Shukla and Mr. Ashutosh Shukla,  
Advocates i/b SSK Advocates & Solicitors for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav,  
Mr. Abhay Chauhan and Mr. Atul Kumar Agrawal, Advocates  
i/b The Law Point for the Respondent – SEBI.

**ORDER:**

1. Adjourned due to non-availability of bench. List on April 22, 2024.

Ms. Meera Swarup  
Technical Member

16.02.2024  
msb